

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/14	TP 103/17	For compliance of office objections raised by registry	433(e)	Dr. Vijay Danapur Vs Avesthagen Ltd.

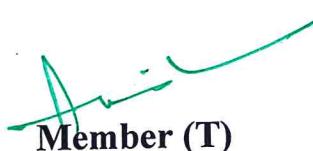
SL. **NAME (IN CAPITAL)**
 NO. **& PHONE NUMBER**

REPRESENTATION TO WHOM

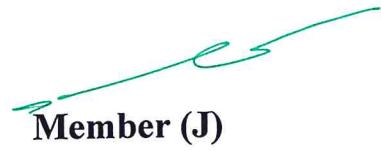
SIGNATURE

O R D E R

Matter is listed today for compliance. On earlier adjournment dated 07/11/2017, the Counsel on record filed memo of withdrawal ~~on~~ ^{of} appearance for the Petitioner/Operational Creditor. Therefore, this Tribunal ordered notice to the Petitioner before passing order. The Petitioner is called today to appear before the Tribunal. He is absent. No representation for him. This matter is relating to the year 2014. This is a transferred matter from the Hon'ble High Court of Karnataka. Matter is listed from time to time to comply the objections raised by the Registry. It appears petitioner is not showing any interest to proceed with the matter. Therefore, petition is liable to be dismissed for default. In the result, Petition is dismissed as withdrawn for non prosecution, vide separate order.



Member (T)



Member (J)